GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:95 ANSWERED ON:05.08.2013 COVERAGE UNDER RSBY

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of workers engaged in the unorganised sector who have already been covered by Rashtriya Swasthya Bima Yojana (RSBY), State-wise;
- (b) whether the Government has any proposal to extent the said scheme to rickshaw pullers, rag pickers, mine workers, sanitation workers and drivers engaged In Public Transport System in the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details of the funds allocated, released and utilised during the last three years and the current year, State-wise and year-wise;
- (e) whether the Government is aware of the irregularities in some hospitals and their alleged involvement in fraudulent claims under RSBY and also some people taking undue advantage while genuine beneficiaries are deprived of the benefits;
- (f) if so, the details thereof along with the action taken by the Government in this regard;
- (g) whether the Government has carried out any review/evaluation of the scheme; and
- (h) if so, the outcome of the review/evaluation of the scheme?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a): The number of families enrolled under Rashtriya Swasthya Bima Yojana (RSBY), State-wise is given at Annexure-I.
- (b) to (c): Yes, Madam. Government has already decided to extend, the coverage of RSBY to rickshaw pullers, rag pickers, mine workers, sanitation workers and auto/taxi drivers.
- (d): Under the RSBY, central share of premium is released to the State Nodal Agencies for onwards transmission to the Insurance Companies. Details of funds released under RSBY during last three years and current year State-wise is given at Annexure-II.
- (e) & (f): Some complaints regarding irregularities have been received. In view of its serious implication on the Scheme, a Central team consisting of senior officers of the Ministry and Technical experts visited the concerned States to look into these complaints and over all performance of RSBY. On the basis of the finding of the Group, 272 hospitals have been de-empanelled as they were found to be indulging in malpractices/ irregularities. The Government has constituted a Group headed by Deputy Director General, in the Ministry to investigate the complaints received from stakeholders. Apart from the above, several steps like issue of advisory to insurance companies, and evolving a data management system to facilitate effective monitoring of hospitals and insurance companies have also been taken.
- (g) & (h): Yes Madam, Sir. Evaluations of the scheme has been done by independent agencies like Mott McDonald Private Ltd., Research Instituted Rajagiri College of Social Sciences, Kochl, Westat India Social Sciences, Amicus Advisory Pvt. Ltd. and Datamation Consultants. Organizations like World Bank and GIZ (German Technical Corporation) have also been associated with some of these evaluations. The key findings of these evaluations are as under:
- (i). Satisfaction rating of beneficiaries of the scheme was found to be between 70 to 90 %. (ii). Awareness level of enrolled beneficiaries about the scheme was between 70-90 percent. (iii). In 60-70 percent of cases, beneficiaries could reach the Hospital in less than 30 minutes. (iv). In more than 90% of the cases, the hospital staff was found to be polite and helpful.
- (v). In more than 80% of the cases, beneficiaries were not asked to pay any money to the hospitals for their treatment and their treatment and their out of pocket expenses has come down, (vi). 80 to 98 percent of beneficiaries in all the States stated that they will enroll during the next year as well.